

[13 March, 2001] RAJYA SABHA

Institute of Hotel Management, Catering Technology & Applied Nutrition, Mumbai. [Placed in Library. See No. LT. 3345/01]

Institute of Hotel Management Catering And Nutrition, New Delhi. [Placed in Library. See No. LT. 3346/01]

Institute of Hotel Management Catering Technology & Applied Nutrition, Patna. [Placed in Library. See No. LT. 3347/01]

Institute of Hotel Management Catering & Nutrition, Shimla. [Placed in Library. See No. LT. 3348/01]

Institute of Hotel Management Catering Technology And Applied Nutrition, Srinagar. [Placed in Library. See No. LT. 3349/01]

Institute of Hotel Management And Catering Technology, Thiruvananthapuram. [Placed in Library. See No. LT. 3350/01]

National Council For Hotel Management And Catering Technology, New Delhi. Indian Institute of Tourism and Travel Management, Gwalior. [Placed in Library. See No. LT. 3351/01]

(b) Review by Government on the working of the above institutes.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 3352/01]

**Report and Accounts (1999-2000) of the Brahmaputra Board and related papers**

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI) : I lay on the Table:-

I. A copy each (in English and Hindi) of the following papers, under section 21 & section 22 of the Brahmaputra Board Act, 1980:-

- (a) Annual Report and Accounts of the Brahmaputra Board, for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- ii. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT. 3361/01]
- I. **Notification of the Ministry of Civil Aviation**
- II. **Report and Accounts (1999-2000) of the Air India Limited, New Delhi and related papers**

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the Ministry of Civil Aviation Notification G.S.R.262 dated 8<sup>th</sup> July 2000 publishing the Aircraft (Second Amendment) Rules, 2000, under section 14A of the Aircraft Act, 1934. [Placed in Library. See No. LT. 3358/01]
- II.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (a) Annual Report and Accounts of the Air India Limited, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT. 3359/01]
- I. **Notification of the Ministry of Commerce and Industry.**
- ii. **Report and Accounts (1999-2000) of the Indian Council of Arbitration, New Delhi and related papers.**